

(Rs. in Lakh)

Sl. No	Name of State/UT	Drinking Water	2000-01 Releases	Drinking Water	2001-02 Releases	Drinking Water	2002-03 Releases
		Allocations		Allocations			
16	Manipur	728.40	364.20	1473.15	736.57	1100.00	550.00
17	Meghalaya	1000.00	1000.00	954.60	954.60	800.00	800.00
18	Mizoram	1006.00	1006.00	1500.00	1500.00	1000.00	1000.00
19	Nagaland	1522.00	1322.01	1923.60	1923.60	1236.00	618.00
20	Orissa	2478.25	2478.25	2003.80	2003.80	3097.40	1548.70
21	Punjab	1616.00	1616.00	1000.50	1000.50	1999.00	1999.00
22	Rajasthan	2158.00	2158.00	1620.00	1620.00	1061.00	1061.00
23	Sikkim	60000	600.00	978.00	978.00	650.00	650.00
24	Tamil Nadu	1571.85	1571.85	1500.00	1500.00	900.00	900.00
25	Tripura	1328.00	2033.22	920.79	920.79	950.00	950.00
26	Uttaranchal	188.40	188.40	781.40	781.40	1400.00	1400.00
27	Uttar Pradesh	6727.00	6727.00	7534.00	7534.00	10250.00	10250.00
28	West Bengal	5873.00	5874.00	5403.00	5403.00	5316.00	5316.00
GRAND TOTAL		55756.15	50613.22	62600.28	58261.61	63655.00	60144.25

MP LADS Funds for works in unauthorised settlements

*670. SHRI B.P. APTE : Will the PRIME MINISTER be pleased to state;

(a) whether the roads, streets, drainage and water pipes can be constructed out of MP LADS funds in the unauthorised settlements in Delhi; and

(b) whether the guidelines of the Centre and Delhi State Government are at variance on the above subject ?

THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SATYABRATAMOOKHERJEE):

(a) Under the MPLADS guidelines, the provision of the civic amenities like electricity, water, pathways, public toilets, etc. in slum areas of cities, towns and villages and in SC/ST habitations is permissible.

(b) No, Sir.

Sanctions on Pakistan

*671. SHRIMOOLCHANDMEENA:

DR. T. SUBBARAMIREDDY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether U.S. has imposed sanctions on Pakistan;